

Annexure 7

Name of the Corporate debtor: Vetshield International Private Limited
Date of commencement of CIRP: 5th February 2025
List of creditors as on: 17th September 2025

List of Operational creditors (Government Dues)														
Sr	Name of Creditor	Details of claim received		Details of claim admitted								Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Total amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	%voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set off			
1	Department of GST, Maharashtra	12-06-2025	72,24,95,556.00	72,24,95,556.00	Tax Dues, Interest & Penalty	NIL	NIL	No	NIL	NIL	NIL	-	-	The said claim was received after the due date prescribed under Regulation 12 of the CIRP Regulations Adjudicating Authority vide order dated August 11, 2025, in IA(I.B.C)/3603(MB)2025 allowed for condonation of delay of the said claim.
2														
3														
Total			722495556.00	72,24,95,556.00								0	-	

Sd/-
CA Kshitiz Gupta
Interim Resolution Professional of Vetshield International Private Limited
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